## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4340 ANSWERED ON:06.12.2010 N GRANTS TO VOLUNTARY ORGANISATIONS Mahato Shri Narahari;Roy Shri Nripendra Nath;Sarvey Shri Sathyanarayana

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has received any proposals from various States including West Bengal for grants to voluntary organisations for rehabilitation of disabled persons, integrated programme for the old age people and prevention of alcoholism and misuse of drugs;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) the details of the fund released for the same so far; and

(d) the steps being taken to completely grant aid to schemes for minority muslims, SC/ST projects etc. under the Ministry and the outcome thereof?

## Answer

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) to (d): The details of proposals received from various States/UTs including West Bengal for release of grant-in-aid to the Non-Governmental Organizations (NGOs) during the current year, as on 30.11.2010, under the Schemes of Assistance to Disabled Persons for Purchase/ Fitting of Aids/Appliances (ADIP), Deendayal Disabled Rehabilitation Scheme (DDRS), Integrated Programme for Older Persons (IPOP) and Assistance for the Prevention of Alcoholism & Substance (Drugs) Abuse and for Social Defence Services are given in the Statement at Annexure. These Schemes are not community/caste specific and grant-in-aid is released to the NGOs on their fulfilling the criteria laid down in the guidelines of the respective schemes and based on the recommendations of the State Government Grant-in-aid Committee.